

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/03/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**




APPLICATION NUMBER :

PETITION NUMBER : CP/8/2017

NAME OF THE PETITIONER(S) : K.K. JAGADISH

NAME OF THE RESPONDENT(S) : M/s, CADS SOFTWARE INDIA PVT LTD + 7

UNDER SECTION : 241/242

S.No.	Name (in Capital)	Represented by	Signature
1/	V.V. SIVAKUMAR	V.V. SIVAKUMAR	
2/	Am. Sridharan	Res pdk / for	
3/	Ab. Sathyanarayana	Counsel for Petitioner	

ORDER

Shri A M Sridharan, counsel for petitioner present. Shri V V Sivakumar, counsel for respondents present and stated that he is representing all the respondents. He sought time for filing vakalat on their behalf and also prayed time for filing counter in the IA as well as in the main CP. Time enlarged at his request with a direction to serve copy of the counter to the other side before the next date of hearing. Put up on **17.04.2017 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)